जानकारी देना सम्भव नहीं, जिन्होंने कि अपने मकानों के दावे अथवा पुनर्वास अनुदान के लिये प्रार्थना पत्र दिये हों या उनमें से जिनके दावे और प्रार्थना पत्र नामंजूर हुए हों। दावों अथवा पुनर्वास अनुदान के प्रार्थना पत्रों के मंजूर अथवा नामंजूर किये जाने के नियम सब पर बराबर तौर पर लागू होते हैं और करनाल तहसील में बसे हुए शरणार्थियों के साथ कोई भेदभाव नहीं हुआ।

t[THE MINISTER OF REHABILI-TATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): to (c). Claims were registered and indexed with reference to the vinces and the Districts of West Pakistan in which displaced persons immovable properties and not reference to places in India they might have settled after migration, Rehabilitation grant applications were also similarly The information, therefore, regarding the number of displaced persons present residing in Karnal Tehsil who may have preferred their claims rehabilitation grant applications houses or whose claims or rehabilitation grant applications may have been rejected cannot be supplied. The principles governing the rejection or acceptance of claims or rehabilitation grant applications are of general application and there has been no discriminatory treatment in the case of persons who may have settled in Karnal Tehsil.]

178 to 180. [Transferred to the 9th September, 1959.]

Issue of controlled items to Government contractors

181. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Works, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that controlled items such as iron and sheets can be issued either from the Government stores or through permits to the contractors for the execution of Government contracts; and

(b) if so, whether such items, as required in the contracts were issued to the contractors in the year 1958-59 and if not, whether these were deleted from the contracts?

THE MINISTER OF WORKS, HOUS-ING AND SUPPLY (SHRI K. C. REDDY): (a) Yes, for the execution of C.P.W.D. contracts, scarce and controlled commodities, like steel, cement, etc., are issued either from C.P.W.D. Stores or against permits issued to the contractors.

(b) Yes. Such materials were issued to contractors during 1958-59.

सोवियत सहायता से स्थापित होने वाले श्रौषिष निर्माण के कारलानों के स्थानों का निर्धारण

१८२. श्री नवाबसिंह बौहान : क्या वाणिज्य तथा उद्योग मत्री यह बताने की कृपा करेंगे कि :

- (क) सोवियत सहायता से ग्रीषिध निर्माण के पांच कारखानों के स्थानों की सिफारिश करने के लिये जो ग्रीषिध निर्माण के कारखानों के स्थानों का निर्धारण करने वाली समिति बनाई गई थी, उसके कार्य में ग्रब तक क्या प्रगति हुई है;
- (ख) इस समिति के सदस्य कौन कौन हैं और ग्रब तक उन्होंने किन किन स्थानों का निरीक्षण किया है; और
- (ग) इनकी छानबीन के क्या-क्या लक्ष्य निर्घारित किये गये हैं और वे अपनी रिपोर्ट खण्डों में देंगे या एक साथ देंगे ?

†[Location of Drug Projects to be set up with Soviet asissistance

182. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the progress so far made in the work of Drug Project Location